

22

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 123/2003 with OA 1250/2002

New Delhi, this the 12th day of November, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Hon'ble Sh. S.A. Singh, Member (A)

OA 123/2003

1. Kadam Singh
2. Raghav Shah
3. Manoj Kumar
4. Vishan Savrup
5. Jaqadamba Prasad Yadav
6. Padam Singh
7. Sanjay Kaushik
8. Satvinder Jeet
9. Godavari
10. Rajesh Kukra
11. Sarita
12. Jaqdish Chand Pandey
13. Raj Bala
14. Yashpal Singh
15. Balbir Singh Rana
16. Jhabar Singh
17. Shyla Isaac

All C/o Kadam Singh
S/o Sh. Braham Singh
R/o Vill. & PO Mundhela Kalan
New Delhi - 110 073.

....Applicants

(By Advocate Dr. Surat Singh with
Ms. Mamta Jha)

V E R S U S

1. Union of India through
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi - 110 001.
2. Director General of Health Services
Nirman Bhawan, New Delhi - 110 001.
3. Deputy Director (Admin)
Dr. Ram Manohar Lohia Hospital
New Delhi - 110 001.
4. Medical Superintendent
Dr. Ram Manohar Lohia Hospital
New Delhi.

....Respondents

(By Advocate Sh. R.P. Aggarwal)

OA 1250/2002 ✓

1. Jagmal Yadav, (Lab. Tech.)
2. Mrs. Sunita Shukla (Lab. Tech.)
3. Mrs. Lizvamma Kuriakose (Lab. Tech.)
4. Mrs. Sosamma Abraham (Lab. Tech.)
5. Mrs. Babita Goyal (Lab. Tech.)
6. Mrs. Molly Jose (Lab. Tech.)
7. Mrs. Alyamma Thomas, (Lab. Tech.)

18

- 21 -

8. Ms. Marry K. Anthony (Lab. Tech.)
9. Mr. O.P. Verma, (Lab. Tech.)
10. Mr. Ramji Lal, (Lab. Tech.)
11. Mr. C.D. Sharma, (Lab. Tech.)
12. Mr. Anindo Chakravorty, (Lab. Tech.)
13. Mr. K.L. Uppal, (Lab. Tech.)
14. Mr. Jhabbar Singh, (Lab. Tech.)
15. Mr. Sanjay Verma, (Lab. Tech.)
16. Mrs. Saroj Bala, (Lab. Tech.)
17. Mrs. Shubha Bansal, (Lab. Tech.)
18. Mrs. Sunita, (Lab. Tech.)
19. Mr. B.D. Verma, (Lab. Tech.)
20. Mrs. Meena Juneja, (Lab. Tech.)
21. Mrs. Ashu Sharma, (Lab. Tech.)
22. Mr. Gopal Dutt, (Lab. Tech.)
23. Mr. Vishnu Karmarkar, (Lab. Tech.)
24. Mrs. Kavita, (Lab. Tech.)
25. Mrs. Sheela, (Lab. Tech.)
26. Mrs. Godavari, (Lab. Tech.)
27. Mr. Dhani Ram, (Lab. Tech.)
28. Mr. Anant Kumar (Lab. Tech.)
29. Mrs. Hema, (Lab. Tech.)
30. Mr. Rajinder Pal (Lab. Tech.)
31. Mrs. Shyala Issac (Lab. Tech.)
32. Mr. Virender (Lab. Tech.)
33. Mrs. Binla Verma (Sr. Lab. Tech.)
34. Mrs. Asha Malhotra, (Sr. Lab. Tech.)
35. Mr. A.K. Bhole (Sr. Lab. Tech.)
36. Mr. R.D. Sharma (Sr. Lab. Tech.)
37. Mrs. Pratibha Chopra (Sr. Lab. Tech.)
38. Mrs. Maninder Suri, (Sr. Lab. Tech.)
39. Mrs. Krishna Chhabra (Sr. Lab. Tech.)
40. Mr. Charan Singh (Sr. Lab. Tech.)
41. Mr. Karnail Singh (Sr. Lab. Tech.)
42. Mr. Jose. J. (Sr. Lab. Tech.)
43. Mrs. Knjumol Joy (Sr. Lab. Tech.)
44. Mr. S.S. Sakuja (Sr. Lab. Tech.)
45. Mrs. Madhu Arora (Sr. Lab. Tech.)
46. Mrs. Urmil (Sr. Lab. Tech.)
47. Mrs. Milani Minj (Sr. Lab. Tech.)
48. Mr. Narender Kumar (Sr. Lab. Tech.)
49. Mr. Taponidhi (Sr. Lab. Tech.)
50. Mrs. Bimla Tanwar (Sr. Tech. Asstt.)
51. Mr. Tigga Martin (Sr. Tech. Asstt.)
52. Mr. J.P. Yadav (Sr. Tech. Asstt.)

All C/o Jagmal Yadav
S/o Sh. Shadi Ram
Village & P.O. Wazirabad,
Distt. Gurgaon, Haryana.

(By Advocate Dr. Surat Singh with
Ms. Mamta Jha)

...Applicants

V E R S U S

1. Union of India through
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi - 110 001.
2. Secretary, Expenditure
Ministry of Finance
South Block, New Delhi.
3. Director General of Health Services
Nirman Bhawan, New Delhi - 110 001.

4. Medical Superintendent
Dr. Ram Manohar Lohia Hospital
New Delhi.

5. Deputy Director (Admn)
Dr. Ram Manohar Lohia Hospital
New Delhi - 110 001.

(By Advocate Sh. R.N.Singh)

... Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

The main claims of the applicants in the aforesaid two applications raise similar issues and accordingly they have been tagged together and heard together, in which common order is being passed.

2. In the aforesaid two OAs, the applicants have prayed for a direction to the respondents to revise/upgrade their pay scale from Rs. 3200-4900 to Rs. 4000-6000 in OA 123/2003 i.e. the pay that has been granted to Lab. Assistant of National Institute of Communicable Diseases (NICD) and National Malaria Eradication Programme (NMEP) with consequential benefits.

3. In the other OA (OA 1250/2002), the applicants who are working as Lab. Technicians, have prayed for revision/upgradation of their pay scales from Rs. 4500-7000 to Rs. 5000-8000 and Sr. Lab. Technicians from Rs. 4500-7000 to Rs. 5500-9000 and Sr. Technical Asstt. from Rs. 5500-9000 to Rs. 6500-10,500 as done in the case of Laboratory Staff of the NICD and NMEP with consequential benefits.

8/1

4. Learned counsel for the applicants in the above referred two OAs have submitted that he would like to withdraw these OAs as apparently the main grievance of the applicants are that they have not been given the benefits of the Govt. of India Assured Career Progression (ACP) Scheme, 1999. That is a separate cause of action.

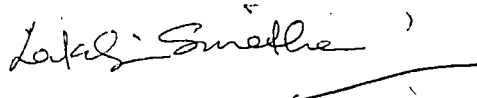
5. In the above facts and circumstances of the case, OA 123/2003 and OA 1250/2002 are disposed of as withdrawn with liberty to the applicants to proceed if any other grievance arises, in accordance with law. No order as to costs.

6. Let a copy of this order be placed in OA 1250/2002.



(S.A. Singh)
Member (A)

/vikas/



(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

Prints

Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Faridkot House
Constitutional Bench